

question with the authorities concerned; and

(d) whether the Government of India have taken any steps in this regard and if so, with what result?

The Prime Minister (Shri Jawaharlal Nehru): (a) Yes, Sir.

(b) to (d). On receiving representation from some 128 affected persons, the Indian Embassy at Rangoon took up the matter first with the Corporation authorities and then with the Government of Burma who have asked these authorities to expedite payment. The Government of India are not aware if any case has been settled. The Embassy in Burma are still pursuing the matter.

STEEL MILL

***590-A. Shri Jangde:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the Central Government have given permission to the Madhya Pradesh Government to open in the near future a steel mill at Bhlai, District Drug, Madhya Pradesh; and

(b) if the answer to part (a) above be in the affirmative, whether Government have made an estimate of the capital expenditure to be incurred on the said Scheme?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) No, Sir.

(b) Does not arise.

SATYAGRAHA BY INDIANS IN CEYLON

591. Dr. Ram Subhag Singh: Will the Prime Minister be pleased to state:

(a) whether it is a fact that the Government of Ceylon have requested the Government of India to ensure that no persons from India are given passport facilities to go to Ceylon to take part in the Satyagraha launched over there by the Ceylon Indian Congress; and

(b) if so, whether the Government of India have taken any action in that regard?

The Prime Minister (Shri Jawaharlal Nehru): (a) Yes. The Government of India were requested not to grant passport facilities to any person whose ostensible object was to offer Satyagraha in Ceylon. On behalf of the Ceylon Indian Congress also it was stated that they did not wish to encourage volunteers from India to

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come to Ceylon for the purpose of Satyagraha.

(b) The Government of India issued instructions that passports should not be issued to the persons to whose entry in Ceylon for this purpose the Government of Ceylon objected.

BOUNDARY LINE BETWEEN GOALPARA AND RANGPUR

592. Dr. Ram Subhag Singh: Will the Prime Minister be pleased to state:

(a) whether it is a fact that an Indo-Pakistan Conference was held recently to survey and demarcate the boundary between 'Goalpara-Rangpur' area; and

(b) if so, the outcome of that Conference?

The Prime Minister (Shri Jawaharlal Nehru): (a) No separate Conference was held for this purpose, but the Chief Secretaries' Conference held at Dacca on the 25th and 26th April 1952, considered this question also.

(b) The following decisions were taken:—

(i) Armed forces of both sides should be withdrawn from Daikhowachar, Salapara and Nilakhia.

(ii) All new border outposts opened by either side since 11th March, 1951 along the entire, Goalpara-Rangpur border should be closed down and withdrawn to the pre-11th August 1951 position. No new border outposts should be opened anywhere along that border.

(iii) It was agreed that until the boundary had been demarcated in that area as agreed to between the Directors of Land Records on 11th August 1951, neither side should attempt to disturb the *status quo* or occupy by force any territory, disputed or otherwise. Any exchange of territory on the basis of demarcation would take place on a date and in accordance with the procedure agreed upon between the two Governments.

(iv) The joint survey for demarcating the boundary should be resumed in accordance with the decision taken by the two Directors of Land Records of Assam and East